## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 1135/(MAH)/2017 M.A. No. 697/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES:

Mehadia Sales Trade Corporation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

J. Ancham Shah,

Onoia Vacanda

DESIGNATION

SIGNATURE

Proja voisandari i/b Rajari Associates
for committee of
creditors

Pooja SV

## ORDER

## MA 697/2017 in CP 1135/ I&BP/NCLT/MB/MAH/2017

On MA 697/2017 moved by the Committee of Creditors proposing Mr. Huzeifa Sitab Khan as Insolvency Resolution Professional to replace Interim Insolvency Resolution Professional, viz. Mr. Charudutt Marathe, this Bench hereby refers the name of IRP, viz. Mr. Huzeifa Sitab Khan (Registration No.IBBI/IPA-001/IP-P00031/2016-17/10115) to Insolvency and Bankruptcy Board of India for confirmation.

List this matter on 12.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)